

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 1023/17, IA 24/17, IA 26/17, IA 28/17, IA 29/17, IA 30/17, IA 35/17 IN TP 66/16	For hearing	397/ 398	M.N. Pratap Reddy & 2 Others vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

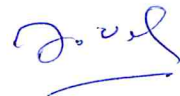
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) CA G V RAO
9346161601

for Petitioner



2) Y. PRASAD
Advocate
9440977194

for R-1, R-3, R-4



3) T. CHANDRAMOTHA
REDDY
C.A.

Auditor



ORDER

PCA for Petitioner is present. Counsel for Respondent is also present. Matter is listed today for passing orders on the fee claimed by M/s Bramhaiah & Co., Auditor. Matter is again list it on 19/01/2018 for passing orders on fee claimed by M/s Bramhaiah & Co., Auditor appointed in this case. IA 17/17 is also listed for filing objections. List it on 19/01/2018.


Member (T)


Member (J)